

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1622
TO BE ANSWERED ON 13/02/2026

ISSUES IN IMPLEMENTATION OF PM-KISAN

1622 Smt. Rekha Sharma:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the total number of farmers benefitted under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) during the last three years, State-wise;
- (b) the total amount disbursed under the scheme;
- (c) whether issues related to exclusion of eligible farmers have been identified; and
- (d) the steps taken to improve coverage, transparency and grievance redressal?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable landholding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. The instalment-wise details of beneficiaries and amount released in last three years is at Annexure.

(c) & (d): PM-KISAN is an entitlement based scheme and each eligible farmer is entitled to receive the benefit of the scheme. Under the PM-KISAN Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the data of eligible farmers including land records, linking of Aadhaar with their bank accounts and e-KYC for successful transfer of the benefits. The registration of farmers and their verification under the Scheme is an ongoing process. The farmers can register themselves through PM-KISAN Portal and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. Thereafter, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

The benefit under the PM-KISAN scheme is transferred to beneficiaries via Direct Benefit Transfer (DBT), based on verified data provided by States and UTs through the PM-KISAN portal. To ensure transparency and efficient implementation, several technological measures have been introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, Land seeding, Aadhaar-based payments, and e-KYC have been made mandatory to ensure benefits reach only to the eligible farmers. The PM-KISAN database is also cross-verified with the PDS ration card database and UIDAI records (including deactivated Aadhaar due to death) for deduplication.

In order to expand coverage and to ensure that no eligible farmers are left out from the Scheme, the Government of India time to time undertakes saturation drives in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, over 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted in September 2024 to clear the pending self-registration cases, which resulted in the addition of over 30 lakh new farmers.

Further, to improve transparency and to ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, a robust grievance redressal mechanism has been created. There is a dedicated grievance module on the PM-KISAN Portal for raising grievances by the farmers. These grievances are addressed by the State/District level officials in a time bound manner. Apart from the PM-KISAN grievance module, farmers can also register their grievances through Centralized Public Grievance Redress and Monitoring System (CPGRAMS) Portal. Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi.

Annexure

**State-wise, Instalment-wise details of beneficiaries and amount disbursed under PM-Kisan Scheme
during last three years, as on 31.01.2026**

#	State/UT	11th Instalment (Apr'22 - Jul'22)		12th Instalment (Aug'22 - Nov'22)		13th Instalment (Dec'22 - Mar'23)	
		No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	14,952	3.05	14,309	2.88	13,047	2.63
2	ANDHRA PRADESH	44,00,746	932.62	41,51,648	1,047.50	40,74,231	980.89
3	ARUNACHAL PRADESH	94,712	21.68	93,729	18.80	60,678	12.61
4	ASSAM	8,82,193	192.23	4,89,144	161.38	6,15,142	221.60
5	BIHAR	83,05,363	1,710.25	81,67,353	1,648.58	73,72,201	1,493.83
6	CHANDIGARH	367	0.08	5	0.00	307	0.12
7	CHHATTISGARH	27,40,668	696.60	20,37,778	474.41	19,94,230	453.36
8	DELHI	14,887	3.29	12,409	2.50	12,660	2.65
9	GOA	8,541	1.96	6,639	1.35	5,951	1.43
10	GUJARAT	58,80,311	1,204.86	51,87,535	1,056.13	43,79,387	909.23
11	HARYANA	18,41,471	391.10	13,14,817	264.26	14,69,388	331.04
12	HIMACHAL PRADESH	9,42,145	198.16	5,72,359	115.17	6,70,413	156.88
13	JAMMU AND KASHMIR	10,92,711	252.30	4,32,237	88.19	6,67,415	188.13
14	JHARKHAND	22,25,580	717.17	12,74,932	350.41	11,76,905	260.26
15	KARNATAKA	49,20,226	1,300.70	50,05,179	1,069.08	48,47,558	1,044.33
16	KERALA	34,62,021	707.36	20,01,856	406.79	21,29,989	485.22
17	LADAKH	17,311	3.65	16,500	3.44	14,499	3.29
18	LAKSHADWEEP	-	-	841	0.50	729	0.16
19	MADHYA PRADESH	83,48,005	1,730.12	81,59,050	1,681.55	71,44,857	1,467.44
20	MAHARASHTRA	1,01,26,242	2,059.92	90,27,279	1,889.64	81,23,208	1,709.27
21	MANIPUR	3,64,833	105.95	3,66,207	86.95	-	-
22	MEGHALAYA	96,417	19.76	19,950	4.86	10,864	3.04
23	MIZORAM	86,617	18.07	87,301	18.46	41,699	9.32
24	NAGALAND	1,82,667	37.90	1,95,620	42.45	1,13,538	23.13
25	ODISHA	33,10,686	709.86	21,54,980	450.90	23,48,576	632.32
26	PUDUCHERRY	10,157	2.06	9,953	2.01	9,119	1.83
27	PUNJAB	16,97,473	340.95	2,07,564	41.87	8,61,030	308.70
28	RAJASTHAN	71,11,773	1,493.35	56,72,753	1,164.19	53,89,421	1,136.78
29	SIKKIM	9,490	2.26	11,207	4.42	8,052	1.98
30	TAMIL NADU	31,92,735	707.52	22,07,417	452.94	20,29,573	414.31
31	TELANGANA	35,53,310	740.78	32,53,050	656.34	29,85,014	615.14
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	12,737	3.71	12,599	2.60	11,429	2.34
33	TRIPURA	2,33,210	53.59	2,31,363	49.40	2,19,166	44.63
34	UTTAR PRADESH	2,40,96,791	5,043.61	1,82,28,200	3,717.30	1,74,27,372	3,693.41
35	UTTARAKHAND	8,89,330	182.19	6,72,824	136.07	7,20,093	157.80
36	WEST BENGAL	46,78,486	1,030.14	44,44,154	928.73	42,91,178	881.52
	Grand Total	10,48,45,164	22,618.80	8,57,40,741	18,042.08	8,12,38,919	17,650.61

#	State/UT	14th Instalment (Apr'23 - Jul'23)		15th Instalment (Aug'23 - Nov'23)		16th Instalment (Dec'23 - Mar'24)	
		No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	13,098	2.68	3,620	0.93	12,289	4.90
2	ANDHRA PRADESH	41,36,726	996.70	39,56,941	893.30	40,76,542	924.14
3	ARUNACHAL PRADESH	68,867	16.21	54,805	12.88	80,108	18.94
4	ASSAM	8,75,775	281.62	12,15,906	487.61	16,43,490	592.21
5	BIHAR	75,69,400	1,580.74	72,23,753	1,605.95	75,65,177	1,705.67
6	CHANDIGARH	134	0.03	275	0.09	340	0.12
7	CHHATTISGARH	20,24,754	450.58	21,54,244	576.04	23,20,690	580.33
8	DELHI	12,931	2.77	8,302	1.97	10,240	3.22
9	GOA	5,664	1.21	5,982	1.37	6,263	1.76
10	GUJARAT	45,17,899	961.42	42,35,547	1,044.61	46,40,953	1,203.54
11	HARYANA	15,39,264	344.22	13,84,970	323.07	15,18,315	375.33
12	HIMACHAL PRADESH	7,39,081	177.60	7,15,976	169.91	7,71,363	185.74
13	JAMMU AND KASHMIR	7,32,057	176.66	7,65,561	180.01	8,25,744	215.16
14	JHARKHAND	13,02,856	318.79	12,59,786	381.94	16,18,123	839.80
15	KARNATAKA	49,34,537	1,017.44	43,78,005	966.43	44,34,143	979.54
16	KERALA	23,41,007	554.17	23,50,849	662.25	26,48,061	689.25
17	LADAKH	14,453	3.49	14,807	3.73	17,682	4.73
18	LAKSHADWEEP	1,436	1.98	1,211	0.40	1,314	0.54
19	MADHYA PRADESH	76,42,682	1,684.92	75,68,448	1,705.95	79,87,576	1,808.41
20	MAHARASHTRA	85,60,249	1,867.25	84,54,963	1,996.38	89,61,907	2,025.42
21	MANIPUR	3,711	1.72	5,871	2.53	1,04,367	70.44
22	MEGHALAYA	33,388	15.80	55,836	32.14	1,01,537	56.83
23	MIZORAM	50,744	14.72	55,937	19.55	86,253	54.94
24	NAGALAND	1,35,346	32.57	1,18,825	29.29	1,44,410	36.46
25	ODISHA	26,93,134	698.86	24,96,882	703.12	28,96,597	792.82
26	PUDUCHERRY	8,316	1.68	8,054	1.68	8,266	1.94
27	PUNJAB	8,56,739	182.42	4,97,229	152.67	7,17,316	247.64
28	RAJASTHAN	56,88,859	1,283.28	48,65,934	1,179.78	62,60,974	1,641.34
29	SIKKIM	10,617	2.84	13,945	6.73	20,607	9.72
30	TAMIL NADU	20,95,323	443.91	20,45,367	491.39	21,50,556	503.46
31	TELANGANA	29,51,139	614.59	28,71,816	664.13	30,65,395	765.47
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,492	2.42	10,346	2.33	11,335	3.22
33	TRIPURA	2,21,260	45.63	1,94,951	44.57	2,15,284	49.14
34	UTTAR PRADESH	1,86,54,266	4,249.97	1,75,61,389	4,181.87	2,03,64,794	5,376.64
35	UTTARAKHAND	7,59,704	168.86	6,79,685	160.89	7,51,037	183.24
36	WEST BENGAL	44,72,183	1,004.21	39,80,679	909.34	44,05,646	1,140.25
	Grand Total	8,56,79,091	19,203.93	8,12,16,697	19,596.81	9,04,44,694	23,092.29

#	State/UT	17th Instalment (Apr'24 - Jul'24)		18th Instalment (Aug'24 - Nov'24)		19th Instalment (Dec'24 - Mar'25)	
		No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	12,546	2.80	12,832	2.80	13,353	3.18
2	ANDHRA PRADESH	41,40,576	875.56	41,22,500	836.36	41,59,954	888.05
3	ARUNACHAL PRADESH	67,613	18.55	90,473	25.60	94,953	22.63
4	ASSAM	18,14,353	426.08	18,87,589	403.53	21,23,678	499.03
5	BIHAR	76,55,855	1,598.95	75,81,033	1,544.52	76,13,623	1,609.42
6	CHANDIGARH	349	0.08	15	0.00	2	0.00
7	CHHATTISGARH	24,31,803	577.36	25,07,764	570.00	26,14,078	622.65
8	DELHI	10,808	2.51	10,829	2.26	11,171	2.59
9	GOA	6,322	1.36	6,333	1.33	6,387	1.35
10	GUJARAT	48,45,936	1,084.42	49,12,382	1,038.73	52,01,076	1,181.19
11	HARYANA	15,87,993	362.17	15,99,904	342.29	16,53,741	372.25
12	HIMACHAL PRADESH	8,06,658	190.49	8,17,551	171.90	8,40,337	193.90
13	JAMMU AND KASHMIR	8,53,719	192.53	8,58,660	182.65	8,86,357	207.99
14	JHARKHAND	18,42,854	633.39	19,98,474	546.37	22,58,127	833.17
15	KARNATAKA	43,04,824	958.27	43,48,126	941.85	44,11,964	942.17
16	KERALA	27,57,444	637.26	28,15,241	597.95	28,97,701	653.62
17	LADAKH	18,192	4.05	18,208	3.77	18,472	3.93
18	LAKSHADWEEP	1,972	0.54	2,198	0.45	2,306	0.50
19	MADHYA PRADESH	80,80,414	1,679.85	81,37,388	1,682.12	85,05,361	1,817.28
20	MAHARASHTRA	91,43,117	1,940.12	91,43,729	1,888.58	93,28,286	2,013.51
21	MANIPUR	79,198	28.01	85,936	42.79	1,80,263	146.88
22	MEGHALAYA	1,30,649	49.02	1,50,413	33.91	1,91,642	46.75
23	MIZORAM	99,140	36.82	1,10,998	31.69	1,27,436	48.63
24	NAGALAND	1,62,277	49.02	1,71,922	42.84	1,87,908	52.22
25	ODISHA	30,58,332	737.89	31,50,684	689.02	35,14,607	970.37
26	PUDUCHERRY	8,182	1.73	8,033	1.64	8,044	1.69
27	PUNJAB	8,40,274	290.56	9,26,150	272.82	10,58,688	373.04
28	RAJASTHAN	67,25,793	1,525.71	70,32,147	1,545.17	76,19,638	1,804.53
29	SIKKIM	24,364	6.40	28,146	6.75	31,612	7.85
30	TAMIL NADU	21,83,435	460.03	21,94,666	455.94	22,58,779	501.87
31	TELANGANA	30,98,123	654.69	30,77,516	627.51	31,13,972	655.89
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,567	2.56	11,587	2.44	11,806	2.54
33	TRIPURA	2,25,528	55.50	2,29,366	47.67	2,38,435	52.14
34	UTTAR PRADESH	2,14,86,203	4,830.47	2,25,79,663	4,982.65	2,40,64,673	5,781.62
35	UTTARAKHAND	7,86,763	177.97	7,97,001	168.78	8,27,797	185.06
36	WEST BENGAL	44,98,404	964.42	45,03,171	931.55	46,09,388	1,001.36
	Grand Total	9,38,01,580	21,057.13	9,59,28,628	20,666.20	10,06,85,615	23,500.83

#	State/UT	20th Instalment (Apr'25 - Jul'25)		21st Instalment (Aug-Nov)	
		No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)	No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)
1	ANDAMAN AND NICOBAR ISLANDS	13,159	2.83	12,975	2.60
2	ANDHRA PRADESH	40,06,453	816.14	39,15,738	783.15
3	ARUNACHAL PRADESH	88,292	19.84	82,187	16.44
4	ASSAM	19,33,783	400.36	18,52,406	371.30
5	BIHAR	73,65,327	1,511.02	73,42,076	1,469.15
6	CHANDIGARH	-	-		
7	CHHATTISGARH	25,17,925	561.42	24,69,284	494.06
8	DELHI	11,516	2.89	10,958	2.19
9	GOA	6,296	1.32	6,241	1.25
10	GUJARAT	51,38,305	1,100.87	49,22,631	984.53
11	HARYANA	16,09,832	349.77	15,79,194	315.95
12	HIMACHAL PRADESH	8,29,996	174.94	8,01,062	160.21
13	JAMMU AND KASHMIR	8,73,673	182.71	8,54,502	170.90
14	JHARKHAND	18,89,647	468.95	18,24,199	364.84
15	KARNATAKA	43,29,135	877.32	41,47,046	829.44
16	KERALA	28,89,822	606.65	27,53,167	550.64
17	LADAKH	17,931	3.84	17,686	3.54
18	LAKSHADWEEP	2,313	0.48	2,178	0.44
19	MADHYA PRADESH	83,01,722	1,718.97	81,81,751	1,636.35
20	MAHARASHTRA	92,05,501	1,912.57	90,36,395	1,807.28
21	MANIPUR	74,094	17.87	955	0.21
22	MEGHALAYA	1,79,617	39.29	1,77,133	35.95
23	MIZORAM	1,28,014	37.05	1,18,608	23.76
24	NAGALAND	1,88,784	47.40	1,82,068	36.57
25	ODISHA	34,65,575	724.72	34,15,469	683.09
26	PUDUCHERRY	5,538	1.11	5,434	1.09
27	PUNJAB	11,34,567	387.76	11,09,920	221.98
28	RAJASTHAN	71,79,664	1,562.73	65,36,376	1,307.33
29	SIKKIM	31,328	7.65	29,892	5.98
30	TAMIL NADU	22,24,726	463.97	21,66,081	433.22
31	TELANGANA	30,48,771	620.83	30,08,478	601.92
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,808	2.49	11,648	2.33
33	TRIPURA	2,15,587	45.08	2,10,333	42.07
34	UTTAR PRADESH	2,29,17,063	5,047.58	2,15,54,124	4,310.98
35	UTTARAKHAND	8,19,201	182.10	7,89,163	157.83
36	WEST BENGAL	44,78,537	942.92	44,52,436	890.70
	Grand Total	9,71,33,502	20,843.44	9,35,79,794	18,719.26
